NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/204/2016

NAME OF THE PETITIONER(S)

: Alagurajan

NAME OF THE RESPONDENT(S)

: Cheran Hotels Private Limited and 8 Others

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C. Aravin Lah for For Man II R Associates Coursel for 1,2 +8,9

L. Cibivishno T.v.P. Cairihai

Counse Per

Petitioner

3) K-RAMASAMY &

Counselfor Respondation 7

CALL MOHAN KUMAR

H. R. ROMESH Por Ramalingan Stressering

consisterty 6-And

ORDER

Mr. T.V.P. Saivihari, Counsel for Petitioner present. Mr. S. Aravindan, Counsel for R-1, R-2, R-8 and R-9 present. Mr. K. Ramesh, Counsel for R-4 present. Mr. G.V. Mohan Kumar, Counsel for R-7 present. Counsel for Respondents filed objections against the application filed by the Petitioner for withdrawal of the petition. Pleadings are complete. The matter is posted for final arguments in the application for withdrawal of the petition. Put up on 04.07.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)